

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No3
CP(CAA)/33(AHM)2022
in
C.A.(CAA)/62(AHM)2021

Order under Section 230-232
Co.Act,2013

IN THE MATTER OF:

Gujarat Wood-Tech Pvt Ltd
Gujarat Mica-Products Pvt Ltd
Gujarat Plylam Sales Agencies Pvt Ltd
Gujarat Woodlam Products Pvt Ltd

.....Applicants

Order delivered on ..12/05/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan S Godiawala, Adv.
For the Respondent :

ORDER

This is the second motion petition filed by the applicant companies seeking to admit the petition. The first prayer mentioned is for condonation of delay of 191 days in filing the present petition. The learned counsel Mr. Pavan S Godiawala states that delay was due to the prevailing pandemic like situation during last few months because of which, the application could not be filed on time. He further states that there are no secured and unsecured creditors of the 3 transferor companies and the shareholders of all transferor companies are family members, hence, no prejudice will be caused to anybody, if the delay is

condoned. He further undertakes to file the audited/unaudited financial accounts of all the 4 companies in two weeks and bring the updated statements of the companies on record.

The petition is admitted.

The Petitioner shall advertise Notice of hearing of this petition in "Financial Express" Surat Edition and Gujarati translation thereof in "Dhabkar" Surat Edition in vernacular language not less than ten days before fixed date of hearing, calling for objections, if any, on or before the date of hearing.

The Petitioner shall issue notice(s) to following, informing the date of hearing:

1. **Regional Director and the Registrar of Companies** both situated at RoC Bhavan, Opp. Rupal Park Society, Behind Ankur Bus Stop, Naranapura, Ahmedabad (380013).
2. **The Official Liquidator** situated at 3rd Floor, Corporate Bhawan, B/H Zydus Hospital, Thaltej, Ahmedabad-380059 Gujarat.
3. **The Income Tax Department** at respective ward officers with details of PAN of all Petitioners Companies and also Office of Principal Chief Commissioner Income Tax, at their present address.

List for hearing on 07.07.2022.

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**